

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 3934/2015  
M.A. No. 3592/2015

New Delhi this the 31<sup>st</sup> day of August, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)**

Avinash Mathur,  
Aged 33 years,  
S/o Late Shri Rajendra Prasad Mathur,  
R/o Flat No.S-54, Plot No.441/7,  
Nayay Khand-III, Near Royal Plaza,  
Indrapuram, Ghaziabad (U.P.). .. Applicant

(By Advocate : None)

Versus

1. Union of India,  
Through its Secretary,  
Ministry of Urban Development &  
Poverty Alleviation,  
Directorate of Printing,  
Nirman Bhawan, Room No.101,  
Defence Head, New Delhi.
  
2. Government of India Press, Aligarh,  
Through its Manager,  
Aligarh (U.P.). .. Respondents

(By Advocate : Shri J.P. Tiwari)

**ORDER (ORAL)**

On 22.08.2016, learned counsel for the applicant had stated that the applicant wishes to withdraw this O.A. Thereafter, none appeared on behalf of the applicant on 30.08.2015 and even today.

2. It seems that the applicant is no longer interested in pursuing this matter. Accordingly, the O.A. is dismissed in default for non-prosecution. No costs.

**(P.K. Basu)**  
Member (A)

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